

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

MA 656/95, OA 2716/93

New Delhi, this 21st day of April, 1995.

Hon'ble Shri P.T.Thiruvengadam

(1)

Shri K.L. Saha
RZ-66A, Sadh Nagar, Palam Colony
New Delhi-45 .. Applicant

(Shri R.K.Bhardwaj, Advocate - not present)

Versus

Director of Health Services
Nirman Bhawan
New Delhi

(Shri B. Lall, Advocate - not present)

ORDER (oral)

None present for the parties. MA has been filed by the applicant with the prayer that he may be allowed to withdraw the OA.

The applicant has not appeared today nor on the last date of hearing when the MA was listed along with the OA on 23.5.1995.

Keeping in view the prayer made in the MA and the continued absence of the applicant, the OA is dismissed with no order as to costs. MA is also disposed of accordingly.

P. J. D.

(P.T.Thiruvengadam)
Member (A)
21.4.1995

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